

केन्द्रीय सूचना आयोग
Central Information Commission
 2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
 अगस्त क्रान्ति भवन / August Kranti Bhavan
 भीकाजी कामा प्लेस/ Bhikaji Cama Place
 नई दिल्ली - 110066 / New Delhi - 110066

Dated:-22.10.2008
 Circular/DS (P)/2008/101-CIC

In continuation to this Commission's Circular of even dt. 18.09.2008, the Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministries/Departments to the Information Commissioners as below:-

S.No. (Col.1)	Ministries/Departments (Col. 2)	Present Allocation (Col. 3)	New Allocation (Col. 4)
1.	<p>(i) Cetral Board of Direct Taxes (CBDT) of the Department of Revenue, Government of India</p> <p>(ii) The Registrar Cooperative Societies, Government of NCT of Delhi.</p> <p>(iii) Delhi Jal Board, GNCT, Delhi.</p>	<p>Shri A.N. Tiwari, IC</p> <p>Shri A.N. Tiwari, IC</p> <p>Shri. A.N. Tiwari, IC</p>	<p>Shri M.L. Sharma, IC</p> <p>Shri Shailesh Gandhi, IC</p> <p>Shri Shailesh Gandhi, IC</p>
2.	<p>(i) Ministry of External Affairs</p> <p>(ii) Ministry of Human Resource Development</p> <p>(iii) Ministry of Information and Broadcasting</p>	<p>Dr. O.P. Kejariwal, IC</p> <p>Dr. O.P. Kejariwal, IC</p> <p>Dr. O.P. Kejariwal, IC</p>	<p>Mrs. Annapurna Dixit, IC Shri Shailesh Gandhi, IC</p> <p>Mrs. Annapurna Dixit, IC</p>

All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The Cases, which are already registered and/or scheduled for hearing shall also stand transferred.

However, in regard to cases scheduled for hearing on or before 31st October, 2008, the hearing will be before the IC shown in Col. (3) as per earlier Schedule. All hearings scheduled for 1st November 2008 and onwards shall be before the IC shown in col. (4).

(Pankaj K. P. Shreyaskar)
 Deputy Secretary &
 Joint Registrar